

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

OA/350/783/2013

Date of Order: 10.01.2018

Coram : Hon'ble Manjula Das, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Shri Pravash Ch. Das, s/o Late Manik Chandra Das, aged about 56 years, working as Manager, N.R.C/ East Zone, Kolkata, residing at 109/2 KMD Road, Kolkata – 700065.

...Applicant

- Versus -

1. Union of India through the General Manager, S.E. Railway, Garden Reach, Kolkata – 700043.
2. The financial Adviser and Chief Administrative Officer, S.E Railway, Garden Reach, Kolkata – 700043.
 - (a) The Chief Commercial Manager, S.E Railway, stand Road, Kolkata- 01.
3. The Assistant Financial Adviser, S.E. Railway, Garden Reach, Kolkata – 700043.
4. PraThe Dy. General Manager (Fin), IRCTC/EZ, 3, Koilaghata Street, Kolkata 700001.

--Respondents

For the Applicant(s) :

Mr. A. Chakraborty, Counsel

For the Respondent(s) :

Mr. M.K Bandyopadhyay, Counsel

O R D E R(Oral)

Per: Ms. Manjula Das, Judicial Member:

Both the Id. counsels for both sides submits, that the applicant has expired and no legal representation has come forward. So the matter stand infructuous.

2. The matter is dismissed as being infructuous.

(Dr. Nandita Chatterjee)

Member (A)

(Manjula Das)

Member (J)